

1	2	3	4
23.	Meghalaya	20	26.68
24.	Mizoram	30	60.38
25.	Nagaland	36	74.41
26.	Orissa	37	72.36
27.	Pondicherry	9	16.85
28.	Punjab	29	55.45
29.	Rajasthan	50	81.84
30.	Sikkim	49	74.96
31.	Tamil Nadu	62	103.45
32.	Tripura	21	0.17
33.	Uttar Pradesh	44	95.90
34.	Uttaranchal	42	76.73
35.	West Bengal	39	55.35
TOTAL:		1160	2011.67

**Maintenance of DDA parks**

‡3311. SHRI BALAVANT ALIAS BAL APTE :  
SHRI SHREEGOPAL VYAS:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government is aware of encroachments on DDA parks and their poor maintenance;
- (b) if so, the facts thereof;
- (c) the time by when the work for proper maintenance of DDA parks is likely to be started and completed and the reasons for delay in this regard; and
- (d) the action proposed to be taken against the officials responsible for sluggishness?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) DDA has informed that there are minor encroachments in the DDA parks by way of construction of religious structures, jhuggies etc. DDA has also informed that the parks under its jurisdiction are being maintained properly and regularly.

(c) and (d) DDA has also reported that maintenance works, wherever required are carried out from time to time.

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‡Original notice of the question was received in Hindi.